

List of cases in which Electronic Service of process has taken place during the month of August 2023

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date Registration	Date of Electronic Service Process	of
1	SH. SANJEEV KUMAR AGGARWAL, DISTRICT JUDGE (COMMERCIAL COURT)-01	CENTRAL	NIL					
2	DR. KAMINI LAU, DISTRICT JUDGE (COMMERCIAL COURT)-02	CENTRAL	NIL					
3	SH. ILLA RAWAT, DISTRICT JUDGE, (COMMERCIAL COURT)-03, TIS HAZARI COURT, DELHI	CENTRAL	NIL					
4	MS ANURADHA SHUKLA BHARDWAJ, DISTRICT JUDGE, COMMERCIAL COURT-04	CENTRAL	NIL					
5	SH. UMED SINGH GREWAL DISTRICT JUDGE (COMMERCIAL COURT)-05	CENTRAL	CS COMM-1863/2022	SBI V/S SUSANTA PAUL	ASHOK KUMAR BHAL	23.07.2022	01.08.2023	

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Electronic Service Process	of
			CS COMM-504/2023	ICICI BANK LTD V/S SINGLA	VIKASH VIKAS CHOPRA	21.03.2023	01.08.2023	
			OMP(I)COMM-434/2023	HDFC BANK LTD V/S ROYAL GIFTS ENTERPRISES & ANR.	ANISH BHOLA	10.05.2023	01.08.2023	
			CS COMM-1053/2023	M/S SREE INDIA SURGICAL PVT LTD. V/S M/S ORIENT CARFT LIMITED	SANDEEP GARG	19.07.2023	01.08.2023	
			CS COMM-1352/2022	M/S APSARA SAREE V/S SONIA SAREE & ORS.	NAVEEN JAIN	28.05.2022	25.7.2023	
			CS COMM-2468/2021	ICICI BANK LTD V/S RAGHU PURI	MANISH DEWAN	26.07.2023	28.7.2023	
			CS COMM-2532/2022	M/S AWALS CREATIONS V/S PRAKASH CHAND SHARMA	GUMIT SINGH HANS	22.11.2022	01.08.2023	

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			CS COMM- 249/2023	MOHD. ANWAR V/S MANEK APPARELS PVT. LTD.	VINEET KAUSHIK	10.02.2023	28.07.2023	
			CS COMM- 404/2023	CENTURY PLY INIDA V/S MITTAL ENTERPRISES	PINAKI SRANJAN CHATERJI	04.03.2023	28.07.2023	
			CS COMM- 2695/202 2	CANARA BANKS V/S SAYAM BARTAN BHANDAR	S RAI	16.12.2022	02.08.2023	
			CS COMM- 1027/202 3	SUBHASH CHAND KHANDELWAL V/S JAGDISH KUMAR HARISH KUMAR	JAI BARDHAN	15.07.2023	28.07.2023	
			CS COMM- 127/2023	MCD V/S ENGINEERING DEVELOPMENT CORPORATION	SASHUTOSH GUPTA	19.07.2023	03.08.2023	
			OMP COMM- 75/2023	SHAKEEL AHMED V/S M/S RAMESH PAPER MART & ORS.	ALOK SHARMA	18.05.2023	07.08.2023	

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			CS COMM- 443/2023	UCO BANK LTD. V/S VIKRANT SINGH & ANR.	S. CHAUHAN	14.03.2023	07.08.2023	
			CS COMM- 1039/202 3	SH. RAJESH KUMAR GUPTA V/S MUNICIPAL CORPORATION OF DELHI	MOHIT SINGHAL	18.07.2023	07.08.2023	
			OMP (I) COMM- 477/2023	TATA CAPITAL FINANCIAL SERVICE LTD. V/S M/S SHREE RAM ENTERPRISES	ANISH BHOLA	20.05.2023	07.08.2023	
			CS COMM- 1722/2022	ICICI BANK LTD. V/S SHAILENDRA KUMAR SINGH	BABBAR & ASSOCIATE	12.07.2022	09.08.2023	
			CS COMM- 890/2022	GIRNARSOFT AUTOMOBILES PVT. LTD. V/S JOGINDER	LALIT PANDEY	14.03.2022	10.08.2023	
			CS COMM- 1907/202 2	ICICI BANK LTD. V/S BABAN TELECOM	R.K.RANJA	30.07.2023	10.08.2023	

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			OMP COMM-525/2023	M/S AAKASH EDUCATION SERVICES LTD. V/S ARTI RANI	BHASKAR KUMAR SHUKLA	24.07.2023	14.08.2023	
			OMP COMM-119/2023	SHRI ROHIT MAAN & ANR. V/S SHRI RAM TRANSPORT FINANCE COMPANY LTD. & ANR.	TUSHAR SHARMA	01.07.2023	14.08.2023	
			CS COMM-1711/2021	ICICI BANK LTD. V/S SUMIT GUPTA	MANISH DEWAN	10.06.2021	16.08.2023	
			CS COMM-1040/2023	PNB V/S TAMANNA ENTERPRISES	SANSHUMAN SRIVASTAVA	18.07.2023	16.08.2023	
			OMP(I) COMM-531/2023	IDFC BANK LTD. V/S CAPITAL FIRMS	MAYANK MAHAJAN	3.10.2023	17.08.2023	
			OMP(I) COMM-532/2023	IDFC BANK LTD. V/S SOHAN PAL	MAYANK MAHAJAN	01.08.2023	17.08.2023	

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			CS COMM- 1216/2022	ICICI BANK LTD. V/S SEEMA MADAAN	CHENA BHALLA	07.05.2022	17.08.2023	
			CS COMM- 249/2021	M/S VINU AUTO PARTS V/S M/S COSMICS MOTORS (IND) PVT. LTD.		23.01.2021	18.08.2023	
			CS COMM- 2120/2021	ICICI BANK LTD. V/S YOGENDRA SINGH	SATISH KUMAR	03.07.2023	18.08.2023	
			OMP (I) COMM- 575/2023	HDFC BANK LTD. V/S ANKUSH BANSAL	ANISH BHOLA	07.08.2023	21.08.2023	
			OMP(I) COMM- 576/2023	HDFC BANK LTD. V/S ANAND KUMAR SHARMA	ANISH BHOLA	07.08.2023	21.08.2023	
			OMP(I)CO MM- 577/2023	HDFC BANK LTD. V/S CHANDAN TRIPATHI	ANISH BHOLA	07.08.2023	21.08.2023	

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			OMP(I) COMM- 582/2023	HDFC BANK LTD. V/S SIDHARTH AGGARWAL	ANISH BHOLA	07.08.2023	21.08.2023	
			OMP(I) COMM- 581/2023	HDFC BANK LTD. V/S KIRAN BALA PURI	ANISH BHOLA	07.08.2023	21.08.2023	
			OMP(I)CO MM- 580/2023	HDFC BANK LTD. V/S ATUL KUMAR	ANISH BHOLA	07.08.2023	21.08.2023	
			OMP(I)CO MM- 579/2023	HDFC BANK LTD. V/S JAG BHUSHAN MINHAS	ANISH BHOLA	07.08.2023	21.08.2023	
			OMP(I)CO MM- 578/2023	HDFC BANK LTD. V/S AJAY NIGAM	ANISH BHOLA	07.08.2023	21.08.2023	
			OMP(I)CO MM- 549/2023	TATA CAPITAL FINANCIAL SERVICE LTD. V/S SARVESH KR. TIWARI			21.08.2023	

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			CS COMM- 2392/201 9	ICICI BANK LTD. V/S MAHESH KUMAR	CHETNA BHALLA	03.10.2019.	22.08.2023	
			CS COMM- 4740/202 1	ICICI BANK LTD. V/S MAHAVEER PRASAD	CHETNA BHALLA	16.11.2021	22.08.2023	
			CS COMM- 1214/2021	ICICI BANK LTD. V/S ROHIT RAWAT	CHETNA BHALLA	05.04.2021	22.08.2023	
			OMP(I)CO MM- 598/2023	HDFC BANK LTD. V/S ZAKIR SAIFI	ANISH BHOLA	25.08.2023	28.08.2023	
			OMP(I)CO MM- 599/2023	HDFC BANK LTD. V/S AMIT KUMAR	ANISH BHOLA	25.08.2023	28.08.2023	
			CS COMM- 1146/2023	M/S DCMP SHRIRAM KIMITATED V/S RISHAB JAIN	PREM PRAKASH ADVOCATE	10.08.2023	28.8.2023	

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6	SH. SANJAY KUMAR AGGARWAL, DISTRICT JUDGE(COMME RCIAL)-06, CENTRAL	CENTRAL	NIL					
7	MS. KAVERI BAWEJA, DISTRICT JUDGE, COMMERCIAL COURT-07	CENTRAL	NIL					
8	SH. AMIT KUMAR, DISTRICT JUDGE, COMMERCIAL COURT-08	Central	NIL					
9	SH. DEEPAK GARG, DISTRICT JUDGE, COMMERCIAL COURT-09	Central	NIL					
10	SH. AJAY PANDEY, DISTRICT JUDGE, COMMERCIAL COURT	Central	NIL					
11	SH. SANJAY SHARMA, DISTRICT JUDGE, COMMERCIAL COURT	Central	NIL					

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12	SH. RAVINDER BEDI, DISTRICT JUDGE, COMMERCIAL COURT	Central	NIL					
13	SH. SANJEEV KUARM SINGH, DISTRICT JUDGE, COMMERCIAL COURT	Central	NIL					
14	SH. DINESH BHATT , DJ (COMMERCIAL COURT)-01	West	NIL					
15	MS. HEMANI MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)-02	West	NIL					
16	SH. DIG VIJAY SINGH, DISTRICT JUDGE (COMMERCIAL COURT)-03	West	NIL					
17	SH. SANJAY JINDAL, DISTRICT JUDGE (COMMERCIAL COURT)	West	NIL					

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18	SH. AJAY GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)	West	NIL					
19	SH. NARESH KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)	West	NIL					
20	SH. ANURAG SAIN, DISTRICT JUDGE (COMMERCIAL COURT)-01	NEW DELHI	NIL					
21	SH. SANJEEV AGGARWAL, DISTRICT JUDGE (COMMERCIAL COURT)-02	NEW DELHI	NIL					
22	SH. VINEETA GOYAL, DISTRICT JUDGE (COMMERCIAL COURT)-03	NEW DELHI	OMP(I) Comm-17/2023	Clix Services Ltd. Vs. M/s Hospital and anr.	Capital Ravi Shankar Pawan Garg	29-03-2023	10-08-2023	
23	SH. PREM KUMAR BHARTWAL, DISTRICT JUDGE (COMMERCIAL COURT)-01	SOUTH	NIL					

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24	SH. ANIL KUMAR SISODIA, DISTRICT JUDGE (COMMERCIAL COURT)-02	SOUTH	CS(COMM) 240/2023	M/S CHRYSALIS CREATION THROUGH ITS PROPRIETOR MS. RASHMI BHARATIYA Vs MSD FABRICS A PROPRIETORSHIP FIRM, THROUGH ITS PROPRIETOR	ASHUTOSH LOHIA	26.04.2023	01.08.2023	
			CS(COMM) 459/2023	IDAAC SOLUTIONS PRIVATE LIMITED Vs BALAJEE DEVELOPERS	LAL SINGH	03.08.2023	03.08.2023	
			CS(COMM) 294/2023	HUGO BOSS TRADEMARK MANAGEMENT GMBH AND CO Vs KANJIBHAI HIRJIBHAI PATEL PROPRIETOR SAV INTERNATIONAL	S.K.BANSAL	12.05.2023	03.08.2023	
			CS(COMM) 456/2023	R. P. SRIVASTAVA Vs MEENU JAIN	MAHIMA DAYANI	03.08.2023	03.08.2023	
			CS(COMM) 458/2023	IFFCO MC CROPS SCIENCE PRIVATE LIMITED Vs MAA SHARDA KRISHI SEVA KENDRA THROUGH ITS PROPRIETOR MITESH MAKWANA	SHUBHAM SAIGAL	03.08.2023	03.08.2023	
			CS(COMM) 128/2023	GURDAYAL PRAKASH NAYYAR Vs CASA 2 STAYS PVT LTD	VIKAS SHARMA	03.03.2023	05.08.2023	

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			CS(COMM) 458/2023	IFFCO MC CROPS SCIENCE PRIVATE LIMITED Vs MAA SHARDA KRISHI SEVA KENDRA THROUGH ITS PROPRIETOR MITESH MAKWANA	SHUBHAM SAIGAL	03.08.2023	05.08.2023	
			CS(COMM) 465/2023	UNION BANK OF INDIA Vs GURDEEP SINGH REEL	YOGESH PACHAURI	05.08.2023	05.08.2023	
			CS(COMM) 472/2023	M/S SHREE BALAJI AND SONS Vs M/S BOMB FOODS LLP	CHERRY GUPTA	09.08.2023	09.08.2023	
			CS(COMM) 473/2023	ICICI BANK Vs RAVI BHUSHAN SINGH	CHETNA	10.08.2023	10.08.2023	
			CS(COMM) 106/2023	CANARA BANK Vs ASHA BISWAS AND ANR	RITU SHARMA	23.02.2023	16.08.2023	
			EX(COMM) 260/2023	DR MEERAS VENNA Vs M VIBES HEALTH CARE LIMITED	SANJEET SKUMAR	03.08.2023	18.08.2023	

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			CS(COMM) 92/2023	CANARA BANK Vs M/S. FASHION EMBROIDERY	KRISHAN APSKUMAR	17.02.2023	21.08.2023	
			CS(COMM) 198/2023	M/S. RAGHAV ADITYA CHITSALAM PVT. LTD. Vs SANJAY SEHGAL	MATLOOB SALAM	05.04.2023	21.08.2023	
			CS(COMM) 486/2023	THE TRAINED NURSES ASSOCIATION OF INDIA Vs STUDENTS FRIEND	NAGESHWAR KUMAR	22.08.2023	23.08.2023	
			CS(COMM) 215/2023	UNION BANK OF INDIA Vs M/S. JITENDER BUILDING MATERIAL SUPPLIER PROPRIETORSHIP	JITENDER GARG	15.04.2023	23.08.2023	
			CS(COMM) 373/2023	STATE BANK OF INDIA Vs M/S. KALAWATI ENTERPRISES THROUGH ITS PROPRIETOR AMIT DUBEY	R.K.SINHA	09.06.2023	24.08.2023	
25	SH. SANDEEP YADAV	South	NIL					

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26	SH. RAJEEV BANSAL	South	NIL					
27	SH. LAL SINGH, DISTRICT JUDGE	SOUTH-EAST	NIL					
28	MS. NEELAM SINGH, DISSTRIC JUDGE	SOUTH-EAST	NIL					
29	SH. AJAY KUMAR JAIN	SOUTH-EAST	NIL					
30	MS. ANUS GROVER BALIGA	SOUTH-EAST						
31	SH. BHUPESH KUMAR	SOUTH-EAST	CS/COM M/391/2023	M/S AHILYA JEWELS PVT. LTD. Vs SANDEEP CHAUDHARY	BRIJESH OBEROI	26-04-2023	05-10-2023	

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			CS/COM M/177/2021	GROUPE SEB INDIA PVT LTD Vs PLANMAN HR PRIVATE LIMITED	RAJAN KHANNA	17-03-2021	25-09-2023	
			CS/COM M/174/2022	HIGH SPIRIT EXIM PVT LTD THROUGH ITS AUTHORIZED REPRESENTATIV E Vs ADAB/ADAAB RESTAURANT THROUGH ITS DIRECTORS/PART NERS	ONKAR PANDEY	23-02-2022	06-09-2023	
32	MS NIRJA BHATIA	SOUTH- EAST	NIL					
33	SH. RAJESH KUMAR SINGH	SOUTH- EAST	NIL					
34	SH. SANJAY SHARMA-I	EAST	NIL					
35	SH. CHANDRA SHEKHAR, DISTRICT JUDGE, COMMERCIAL COURT-02							

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Electronic Service Process	of
36	MS. BARKHA GUPTA, DISTRICT JUDGE, (COMMERCIAL COURT)	NORTH-EAST	C.S. (COMM)/100/2022	RANDHIR KUMAR JHA Vs LEELE ELECTRICALS LTD AND ANOTHERS	CHETAN KUMAR PAL	15-09-2022	17-08-2023	of
37	SH. BRIJESH KUMAR GARG, DISTRICT JUDGE, COMMERCIAL COURT	Shahdara	CS (COMM)11/23	GREEN KAIKETSU AUTOMOTIVE INDIA PVT. LTD. Vs. GAURAVKUMAR	Sh. Manmohan Tiwari	04-03-2023	07.08.2023	
			CS (COMM)331/23	SH. SANDEEP GULATI, PROPRIETOR Vs. SH. YOGENDRAKHANNA, PROPRIETOR	Sh. S. Batra	12-07-2023	14.08.2023	
			CS (COMM)324/23	REGAL PAINTS AND BRUSH PVT. LTD. Vs. PUNITA SINGH	Sh. Vimal Arora,	06-07-2023	17.08.2023	
			CS (COMM)142/23	M/S SHREESH GANESH WINDING WIRES Vs. ACCORD ELECTROPOWER PRIVATE LIMITED	Sh. Vishunul Dutt Sharma,	16-03-2023	31.08.2023	
			CS (COMM)41/23	APOLLO PIPES LTD Vs. NIRMAL POLYMERS	Sh. Deepi Soni,	17-01-2023	31.08.2023	

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38	MS. KIRAN BANSAL, DISTRICT JUDGE, (COMMERCIAL COURT)			NIL				
39	SH. SURENDER S. RATHI			NIL				
40	SH. REETESH SINGH			NIL				
41	SH. GURDEEP SINGH, DISTRICT JUDGE (COMMERCIAL)	North-West		NIL				

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42	SH.VINOD YADAV			NIL					
43	SH. VIRENDER BHATT, DISTRICT JUDGE (COMMERCIAL COURT)	North		NIL					
44	SH. PANKAJ GUPTA, DISTRICT JUDGE (COMMERCIAL)	SOUTH WEST		NIL					
45	MS. SAVITA RAO, DISTRICT JUDGE, COMMERCIAL COURT-02			NIL					
46	SH. RAKESH SYAL, DISTRICT JUDGE, COMMERCIAL COURT-03			NIL					
Total					68				